

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3085
ANSWERED ON:07.08.2015
Defence Act
Singh Dr. Bhola

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to amend Defence Act, 1903;
- (b) if so, the details thereof;
- (c) whether the Government has made any study of the depots of army in the foreign country and if so, the details thereof; and
- (d) the steps taken by the Government / for modernising the depot situated near the civil populated areas of the country?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): A committee consisting of representatives of various wings of the Ministry, the Services, OFB, DGDE and DRDO has been constituted to examine and suggest amendments to Works of Defence Act, 1903.

(c) No, Madam.

(d) The following steps have taken by the Government for modernizing Depots:

(i) Design and construction of Armament / ammunition Depots as per STEC regulations issued by Centre for Fire Explosive and Environmental Safety (CFEES) of DRDO.

(ii) Army has chalked out a plan for modernization of 45 depots.

(iii) Directions issued for the constitution of a Task Force of experts for preparation of "Ammunition Storage Policy" which would cover use of better and modern techniques.
